

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3365
ANSWERED ON:16.03.2000
COMPLAINTS REGARDING CORRUPTION IN RECRUITMENTS
RAM SHAKAL

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have received several complaints relating to corruption in recruitment of employees by the Chairman of Railway Recruitment Board during 1998-99 and 1999-2000 so far;
- (b) if so, the details thereof;
- (c) the details of action taken by the Government on these complaints;
- (d) whether a CBI probe is proposed to be conducted in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) Yes, Sir.
- (b) During the period 21 signed complaints have been received, out of which 12 pertain to selections conducted prior to the year 1998-99. On investigation, allegations in 8 cases were not substantiated. Another 6 complaints are under investigation with the department. Investigation in one case has been completed. Remaining 6 cases are with CBI for investigation.
- (c) Departmental action against 2 delinquent Railway officials has been initiated, in consultation with Central Vigilance Commission, in connection with recruitment made prior to 1998-99.
- (d) & (e) Investigation in six cases, including those involving non-government officials also, is with CBI. All these cases, however, pertain to selections conducted prior to 1998-99.